

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s). 604/2023

MUSTKEEN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 05-08-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE UJJAL BHUYAN
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s): Mr. Dhananjay Garg, AOR

For Respondent(s): Mr. Shailendra Bhardwaj, AOR
Mrs. Aroma S. Bhardwaj, Adv.Mr. Vishwa Pal Singh, AOR
Mr. Gautam Kumar, Adv.
Mr. Srikant Singh, Adv.
Mr. Mukesh Kumar, Adv.
Mr. Akash, Adv.
Mr. Suraj Pal Singh Mina, Adv.
Mr. Amit Kumar, Adv.
Mr. Manoj Sharma, Adv.UPON hearing the counsel the Court made the following
O R D E R

1. It is submitted that Respondent No.2, whose conviction was overturned by the High Court, has since passed away.
2. Learned counsel for Respondent No.1-State of Uttar Pradesh seeks time to verify the matter.
3. List the matter on 02.09.2026.

(ABHINAV KUMAR)
COURT MASTER (SH)(CHETNA BALOONI)
COURT MASTER (NSH)